



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

54 PIL/14/2024 B/O	NORTH EAST ECO DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
57	WP(C)/2263/2024 AT 2:00 PM	PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	MR. R P KAKOTI SR. ADV(R-2 TO 7). (SC, IIT) MR A B DEY(R-2 TO 7)(SC, IIT) MR. S SUTRADHAR(R-2 TO 7) (SC, IIT) DY.S.G.I. SC, IIT
	WITH I.A.(Civil)/1550/2024 in WP(C)/2263/2024	PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	DY.S.G.I. SC, IIT
MOTION				
58	WP(C)/3866/2024 FIXED	LIPIKA DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU SC, SEBA
59	WP(C)/3868/2024 CAVT. NO.07192/024, FIXED	DR. BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR H BETALA	SC, HIGHER EDU MR. T J MAHANTA (R- 5, 6) MR. P P DUTTA (R- 5, 6) MR. A BORUA (R- 5, 6) MR. R ISLAM SC, EDU FOR CAVEATOR
ADMISSION				
60	WP(C)/3898/2022 FIXED	BIKASH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. S K DAS MR R KARIM MR R KARIM MR D BARMAN	MR. T J MAHANTA (r-4) MR. N I KHAN (r-4) MR. S Z RAHMAN (r-4) MR. A BORUA (r-4) SC, SEC. EDU.
61	WP(C)/2909/2023 B/O	AMIYO KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

ORDERS

62	WP(C)/5765/2023 B/O	RAMENDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	GA, ASSAM SC, AG MR. B PURKAYASTHA(R-7) SC, SEC. EDU. SC, FINANCE
63	WP(C)/2788/2024 B/O	SUNIL KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R BORUAH MR N SARMA	GA, ASSAM SC, SEC. EDU.
64	WP(C)/2932/2024 B/O	ASIR UDDIN AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R ISLAM S HOQUE	SC, ELEM. EDU GA, ASSAM SC, SSA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
49	Crl.Pet./275/2023 WITH LCR 1 FILE, BY SLIP	NIRUPAM DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MS. J GHOSH	MR. S C KEYAL (r-2) MS. R DEKA (r-2) PP, ASSAM
50	Crl.Pet./1339/2023 WITH LCR 2 FILES(SCANNED COPY), BY SLIP	LABANYA KONWAR Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	MR. B GOGOI (r-2) MR A CHALIHA (R-2) MR M BHUYAN (r-2) PP, ASSAM MR. H S BARUAH (r-2)
51	Crl.Pet./117/2024 B/O	ABDUL AZIM LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
52	Crl.Pet./668/2024 BY SLIP	MALATI BAISHYA AND 2 ORS Versus BANASHREE BAISHYA	MR P DAS A DAS MR P PRAWAR MS N BARUAH	MR. J KALITA M BRAHMA MR SOHAING

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
47 WP(C)/3960/2024 B/O	MD. MAKSHED ALI @ MAKSED ALI @ MUSKET ALI Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ORDERS			
48 I.A.(Civil)/2136/2024 B/O, WITH LCR in WP(C)/2058/2024	JABEDA KHATUN @ ZABEDA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
WITH WP(C)/2058/2024	JABEDA KHATUN @ ZABEDA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
51	WP(C)/1826/2015 AT 10:30 AM	MUKUL KALITA Versus THE UNION OF INDIA and 6 ORS	MR.A K PURKAYASTHA MR.A DAS MR.F A HASSAN	MS.N MODI(R-3to7) MS.M CHOUDHURY(R-3to7) MR.S DUTTA(R-3to7) MR.C SHARMA(R-3to7) MR.SIDHANT DUTTAR-3to7 ASSTT.S.G.I.
ADMISSION				
52	WP(C)/5502/2021 FIXED	SAMSHAD BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR R ISLAM MS M DEKA	GA, ASSAM SC, AG MR. S K MEDHI (R4, SC, AG) MR. S K MEDHI (R4, SC, AG) SC, HANDLOOM AND TEXTILE
53	WP(C)/6138/2022 FIXED	CHAYANIKA PHUKAN AND 6 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. K N CHOUDHURY (r7-14,16,17,19-28) SC, P AND R.D. GA, ASSAM SC, APSC MR. R M DEKA (r7-14,16,17,19-28) MR. A S TAPADER (r-9,1-14,16,19-21,23-28,16) MR. D J DAS (r-9,11-14,16,9-21,23-28,16) MS N MAHANTA (r-9,1-14,16,19-21,23-28,16) N GAUTAM (r7,8,10,17,22)
54	WP(C)/8306/2022 FIXED	BALABHADRA DAS AND 31ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P BHOWMICK MR. D THAOSEN	SC, APDCL
ORDERS				
55	WP(C)/4156/2016 WITH OFFICE NOTE, FIXED	FARUK AHMED MAZUMDER and 5 ORS Versus THE STATE OF ASSAM AND 155 ORS	MR.M A I HUSSAIN MRA R BHUYAN	SC, FOREST GA, ASSAM MR. R K BORAH MR. R PHUKAN

56 [I.A.\(Civil\)/2356/2024](#)
CONNECTED WITH ITEM NO. 43
OF THE DAILY CAUSE LIST
in MC/89/2023

CHANDANA KOCH
Versus
P ASHOK BABU IAS AND 3 ORS

MR. P BOIRAGI
MR. S J SARMAH
MRS. B TALUKDAR
MR G G GOGOI
A TALUKDAR

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
41	Bail Appln./1437/2024 B/O	SAKRUL ISLAM @ SAMIR Versus THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING	PP, ASSAM
MOTION				
42	Crl.Pet./933/2024 B/O	VIKAS CHILLAR AND ANR Versus THE STATE OF NAGALAND AND ANR	MR. D SAIKIA MR. B GOGOI MR A CHALIHA	PP, NAGALAND
43	AB/1960/2024 FIXED.	ANOWAR ISLAM AKAND Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
BAIL HEARING				
44	AB/1893/2024 WITH OFFICE NOTE, FIXED	PRADIP BISWAS Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA B DAS	PP, ASSAM
ORDERS				
45	Crl.Rev.P./149/2024 WITH LCR 3 FILES, FIXED	MD. RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. B CHOUDHURY	MR. M PHUKAN, LD. PP, ASSAM
	WITH I.A.(Crl.)/351/2024 in Crl.Rev.P./149/2024	MD. RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	
HEARING				
46	Crl.Rev.P./20/2022 WITH LC 3 FILES, B/O	ANURUPA BORA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR H K J AHMED MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MS R R MUZIB MR S N KRISHNATRAYA MR R YASIN	MR T H HAZARIKA (R-2) MR. A GANGULY (R-2) MR S P DAS (r-2) MS. M DAS (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR T CHHETRI (R-2) MR N AHMED (R-2) MR. A DEKA (r-2) MS C BORA (r-2) PP, ASSAM MS. S BAISHYA (r-2)

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[For Wednesday,7th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	RSA/63/2023 WITH LCR, B/O	MINA KUMARI BORA Versus SANKU MONI GOSWAMI AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. A J SARMA (R-1) MR. S K GHOSH (R-1) MR G ALAM (R-1) MR. H ROHMAN (R-1)
54	RSA/64/2023 WITH LCR, B/O	RANA SAIKIA Versus SANKU MONI GOSWAMI AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. A J SARMA (R-1) MR. S K GHOSH (R-1) MR G ALAM (R-1) MR. H ROHMAN (R-1)
HEARING				
55	CRP(IO)/221/2023 FIXED	NABANITA CHOUDHURY (WIFE) Versus ABHIJIT NATH (HUSBAND)	MR. A K AHMED MS A AHMED MR A AHMED MD A ISLAM	MR. M . RAHMAN

LEAVE NOTE OF ADVOCATES FOR 07/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
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10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
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18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	WP(C)/2313/2023 B/O	LAL KIM LIAN AND 16 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MR A CHETIA	GA, ASSAM DY.S.G.I. GA, MIZORAM
MOTION				
52	WP(C)/3965/2024 B/O	SUSHANKAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM
ORDERS				
53	WP(C)/3025/2023 B/O	SMT. INDRA BASUMATARY AND 24 ORS. Versus THE BODOLAND TERRITORIAL COUNCIL AND AND 56 ORS.	MR. R MAJUMDAR MR A KALITA (P- 1,2,10,12,13,14,16,18,19,20,21,22,23,24) MR R DHAR MR B C MUCHAHARY	GA, ASSAM MS. R CHOUDHURY (R9-11,1- -17, 19-43,4- -48,51,53,54,33,32,35) MRS. S ROY (R9-11,13-17, 19- 43,45-48,51,53,54,33,32,35) MS. B. HAZARIKA (R9-11,13-17, 19-43,45-48,51,53,54,33,32,35) SC, BTC

LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
49	AB/1480/2024 WITH OFFICE NOTE, FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MD S A MONDAL MR S RAHMAN MR. J HUSSAIN	DR. P AGARWAL, Amicus Curiae, (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



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[For Wednesday,7th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
45	Bail Appln./2316/2024 B/O	MANIK ALI AND 3 ORS Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
46	Bail Appln./2317/2024 B/O	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
BAIL HEARING (BA)				
47	Bail Appln./2109/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	HABIB AHMED Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
BAIL HEARING				
48	AB/1569/2024 WITH OFFICE NOTE, FIXED	ANANDA CH. SHILL @ ANANDA SHILL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MR. U CHOUDHURY, Legal aid counsel, (R-2) PP, ASSAM
49	AB/1912/2024 FIXED	AHEDUR JAMAN @ OWAHIDUD JAMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	MR A ALI (INFORMANT) MS. M KHATUN (INFORMANT) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

53	Crl.Pet./316/2023 (AT 10:30 AM)	ALOK KUMAR Versus CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR	SC, CBI
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ORDERS

54	I.A.(Civil)/2316/2024 FIXED in RFA/8073/2024	ANIL GHOSH Versus BIKASH DEB AND ANR	MR A A DEWAN MR. S BANIK MR H A RASHID S.D. AHMED	
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WITH

[RFA/8073/2024](#)
(Filing Number)

	ANIL GHOSH Versus BIKASH DEB AND ANR H	MR A A DEWAN	
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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

61	WP(C)/3458/2020 PART HEARD, FIXED	KARUNA BORA Versus THE UNITED BANK OF INDIA AND 5 ORS	MR. S BANIK GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 07/08/2024

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